THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE): (a) to (c) The Government of India has launched National Framework for Malaria Elimination 2016-2030 in Feb. 2016 targeting elimination of malaria by 2030. The details are as under:—

- 1. The strategies to eliminate malaria in phases are as under:-
 - Interruption of transmission of malaria and zero indigenous cases and deaths due to malaria to be achieved in low endemic States/UTs by 2020.
 - (ii) In moderately endemic States/UTs by 2022 and
 - (iii) In high endemic States/UTs by 2027.
- 2. The malaria elimination strategies would be implemented through the States/ UTs under the overarching umbrella of National Health Mission (NHM).
- 3. Case based surveillance, detection and complete treatment through outreach diagnostic and treatment services.
- 4. Integrated Vector Management by using Long Lasting Insecticidal Nets (LLINs), chemical and bio-larvicides, larvivorous fishes, and source reduction.
- 5. Private sector involvement and inter-sectoral collaboration.
- (d) Following the success of National Malaria Control Programmme (launched in 1953), the program was renamed as National Malaria Eradication Programme (NMEP) in 1958. The incidence of malaria dropped to 0.1 million cases and zero deaths in 1965. However, afterwards the resurgence of malaria resulted in escalation of cases to 6.4 million cases in 1976, which was attributed to the following reasons:—
 - 1. Precipitation of vector resistance to DDT.
 - 2. Operational and logistic reasons.

However, there has been a declining trend of malaria cases and deaths in the country since 2000.

Treatment of paraplegic disease

1583. SHRI RAM KUMAR KASHYAP: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether there is any cure of paraplegic disease and how does it happen;
- (b) whether there is any cure of the disease in Government or private hospitals and if so, the details thereof; and

(c) where should the CGHS beneficiaries suffering from paraplegic disease go for treatment?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI ANUPRIYA PATEL): (a) As per the ICMR's clinical expert, paraplegic disease caused by infection, demyelination and other such treatable mild disease can be cured if identified early. If due to spinal cord injury, tumor and other advance demyelination, it can be treated only partially and the person may be left with significant disability. The patient management is done through drug and surgical intervention depending on the cause of paraplegic disease.

(b) and (c) All Government and private hospital are equipped to treat most common type of paraplegic disease. However, rehabilitation facilities (Physiotherapy and Occupational Therapy) which are required in people with permanent disability, are available in few hospital only.

Allocation for health programme and schemes in Madhya Pradesh

- 1584. SHRI VIVEK K. TANKHA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) total allocation of funds by Government towards various health programmes and schemes in Madhya Pradesh in last three years;
 - (b) different heads of spending in respect of utilisation in health programmes;
- (c) whether funds were provisioned by Government for purchase of medicines under NRHM or under any programme or scheme in Madhya Pradesh;
- (d) if so, whether Government audited fund utilisation by State Government/agencies of said schemes;
 - (e) if so, whether audit reports are available to public, if not, reasons therefor, and
- (f) if any audits were done, whether said audit report/reports found any deficiencies or misuse in disbursement and/or utilization of these funds?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE): (a) and (b) National Health Mission (NHM) is a major flagship programme of the Department of Health and Family Welfare. The total allocation, release and utilisation of funds under NHM towards various health programmes for the State of Madhya Pradesh from the F.Y. 2013-14 to 2015-16 is given in the Statement (*See* below).